

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-515

Appeal No.- 40/252/ND/2022

IN THE MATTER OF:

Income Tax Officer, Ward 22(3) New Delhi

....Applicant

Vs.

ROC (M/s Satguru Propcon Pvt. Ltd.)

.....Respondent

SECTION

U/s 252

Order delivered on 15.09.2022

CORAM:

**SHRI JUSTICE TELAPROLU RAJANI,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent : Saurabh Indura Company Prosecutor for ROC, Delhi

ORDER

None appeared on behalf of Income Tax Department. Counsel for RoC has appeared. Court Officer is directed to send e-notice to Income Tax Department to appear on the next date of hearing and file their reply. Post this matter on **17.10.2022**.

-Sol-

**(RAHUL BHATNAGAR)
MEMBER (T)**

-Sol-

**(JUSTICE TELAPROLU RAJANI)
MEMBER (J)**

Khushboo